

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 103
COMP.APPL/14(CH)2024
And
CA(CAA) No. 38/Chd/Hry/2023
(1st Motion)
(Disposed of on 21.12.2023)

IN THE MATTER OF

Napino Auto and Electronics Ltd.

...

Petitioner Company

Under Section: 230-232, CA 2013

Rule: 11 of NCLT, 2016

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 10.05.2024, in Supplementary List.

Sd/-
Court Officer